

GOVINDA MENON) : (a) It is understood that the National Railway Mazdoor Union (recognised on Central Railway) passed a resolution on 5.10.69 at the Divisional Running Staff conference, Bombay to this effect.

(b) and (c). No detailed memorandum has been received from the Union and the matter will be examined on merits if and when it is received.

#### Setting up of a Paper Mill in Bihar

1242. Dr. SUSHILA NAYAR :  
SHRI YAMUNA PRASAD  
MANDAL :

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether there is any proposal under consideration of Government to set up a Paper mill in the State of Bihar during the Fourth Five Year Plan;

(b) if so, the details thereof; and

(c) the financial implications thereof ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) No, Sir.

(b) and (c). Do not arise.

रेलवे के कार्यालयों के सोनपुर से समस्तीपुर और बनारस ले जाये जाने के कारण फालतू हुए तीसरी और चौथी श्रेणी के कर्मचारियों की सेवाओं का उपयोग

1243. श्री हा० ना० तिवारी : क्या रेलवे मंत्री 12 अगस्त, 1969 के अतांकित प्रश्न संख्या 3248 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) कार्यालयों के सोनपुर से समस्तीपुर तथा बनारस ले जाये जाने के कारण फालतू हुए तीसरी और चौथी श्रेणी के कर्मचारियों से किस प्रकार का काम लिया जा रहा है; और

(ख) क्या उन्हें जवरन छुट्टी दी गई है अथवा क्या उन्हें बिना कोई काम किये वेतन दिया जा रहा है ?

विधि तथा सनाज कस्बाएँ और रेलवे मंत्री (श्री गोविन्द मेनन) : (क) और (ख). सूचना इकट्ठी की जा रही है और सभा-पटल पर रख दी जायेगी ।

#### Review of Children Act, 1960

1244. SHRIMATI SUSHILA ROHATGI : Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) whether it is a fact that the Delhi Administration is reviewing the Children Act, 1960 which was in operation for the last nine years;

(b) if so, whether this process is preventing adoption of the Indian Children by foreigners; and

(c) the reason why this review became necessary ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (DR. (SHRIMATI) PHULRENU GUHA) : (a) No, Sir.

(b) and (c). Do not arise.

#### Railway Commercial Clerks

1245. SHRI ONKAR LAL BERWA : Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 399 on the 22nd July, 1969 regarding Railway Commercial Clerks and state :

(a) whether the information regarding the Railway Commercial Clerks has since been collected;

(b) if so, the details thereof and, if not, the reasons for the delay; and

(c) the time likely to be taken in collecting the information ?